

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

18. C.P. (IB)/115(MB)2020

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 17.04.2024**

NAME OF THE PARTIES:- J J Poly Impex Private Limited

Section: 10 of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Pulkit Sharma a/w Nimish Garali appeared for the Applicant.

The present Company Petition has been transferred to Court no. VI by
the order of the Hon'ble Principle Bench.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)